

HIGH COURT OF JUDICATURE AT PATNA

Notice for opening of Financial Bids


Ref.: Tender Notice No.- 13/2025 A.D.(Establishment) dated 13.11.2025

In connection with the above tender notice, based on terms and conditions mentioned in Tender Notice No.- **13/2025 A.D.(Establishment) dated 13.11.2025**],two (02) bid remain valid for evaluation of financial bid. Hence the financial bid of the qualifying bidder is scheduled for opening on **09.01.2026 (Friday)** at 12:30 P.M. in front of chambers of the learned Registrar (Establishment), Patna High Court, Patna.

Sl. No.	Name of the Bidding Firm
1.	India Marketing , East Boring Canal Road, Patna
2.	Digilink , Sri Krishna Nagar, Patna

The Bidder or its representative is hereby requested to remain present on the date and time, as mentioned above, for opening of financial bids. No separate information regarding the same will be issued any further.

Dated: 24/12/2025


Registrar (Establishment)
Patna High Court, Patna